

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 11

C.P. (IB)/3386(MB)2019

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Nuevosol Enregy Pvt Ltd**

**Vs**

**Metalmeccanica Fracasso India Private**  
**Limited**

**For OC** : None Present

**For CD** : None Present

**Section 9 of IBC**

---

**ORDER**

1. This is a transferred matter from Court V.
2. Registry is directed to issue fresh notice to both the parties, clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail. **List on 14.05.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**